

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.32/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES: Abhay Madhukar Parulekar
V/s.
SLN Pharmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242, 244, 246 of the Companies
Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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33	BHARAT GADHANE T/B	A/n for Rmk 2	
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TEJESH DANDÉ
& Associates,
Advocates

33- Nishish
Bangera

PCS for
Petitioner
ORDER



CP No. 11/241(1)/NCLT/MB/MAH/2017

CP No. 32/241, 242, 244, 246/NCLT/MB/MAH/2017

1. The Learned Representatives from both the sides are present.
2. As directed the Report of the Valuer is submitted before the Registry.
On request the copy of the Report can be issued to the Petitioner and the
Respondent as per the Rules of Issuance of Certified Copy.

3. Matter is listed for hearing on **07.03.2018**. As directed the parties can
now exchange draft memos of Settlement without prejudice
to the rights of the parties.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
16.01.2018.

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Sd/-

M.K. Shrawat
Member (Judicial)